NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP (CAA) No. 34/NCLT/AHM/2017 With CA(CAA) No. 9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

Name of the Company:

Speedon Network Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Jaimin R. Dave

Advocate le titioner

Learned Advocate Mr. Jaimin Dave i/b Learned Advocate Mrs. Swati Soparkar present for Petitioner.

Proof of service of notice on statutory authorities filed.

Proof of publication filed.

Reply affidavit filed.

It is brought to the notice of this Tribunal that in respect of resulting company proceedings are at the stage of conducting meetings of the Shareholders as per the directions of NCLT, Mumbai Bench.

List the matter for hearing on 17.07.2017.

MEMBER JUDICIAI

Dated this the 31st day of May, 2017.